

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-519**

IB-205/ND/2020

IA/2509/2023, IA/4727/2022, IA/1879/2023

**IN THE MATTER OF:**

Sunman Corporate Services Pvt. Ltd.

**.....Applicant**

**Vs.**

Peregrine Logix Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC CIRP

**Order delivered on 19.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Deep Bisht, Adv. in IA/4727/2022

For the Respondent : Mr. Deep Bisht, Adv. for R 1 in IA/1879/2023

For the RP : Mr. Yatharth Jain, Adv.

**ORDER**

Due to paucity of time, the matter is listed on **23.08.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**